

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 130  
CA(CAA)/53(AHM)2021

**Order under Section 230-232 of Co. Act,2013**

**IN THE MATTER OF:**

Hotel Suba Star Pvt Ltd  
(Transferee Company)

.....Applicant

.....Respondent

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant : CS Mr. Ashish Lalpuria  
For the Respondent :

**ORDER**

Heard Learned CS for the applicant

The matter stands adjourned to 17.08.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)